

Defective Case Register from 2025-03-25 to 2025-03-25

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/11747/2025	ADV.	2025-03-25	Code not indicated.
2	D-ABLAPL/9034/2025	SANJIB KUMAR BHANJADEO	2025-03-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
3	D-WP(C)/12097/2025	MANAS KUMAR CHAND	2025-03-25	Serial no not correctly mentioned in the index of the writ petition.
4	D-CRLMC/8845/2025	RAKESH BEHERA	2025-03-25	15-ALL PAPERS NOT PROPERLY SIGNED. Prayer in IA not signed by the adv.
5	D-WP(C)/11848/2025	SOURAV SUMAN BHUYAN	2025-03-25	1.The name of the opp.parties in vakaltnama is not correctly furnished.2.The age of the petitioner not furnished in vakaltnama.
6	D-WP(C)/12180/2025	ARUPANANDA GOSWAMY	2025-03-25	1.Page Nos22 and 23 Are Not Legible
7	D-BLAPL/9025/2025	SOUBHAGYA KUMAR DASH	2025-03-25	As per rej.order 2 (a) CC nO. 3/2025, not tally with cause title.
8	D-BLAPL/9082/2025	BHABANI SHANKAR DASPARIDA	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.2 not neatly legible. 2.Age of the petitioner in cause title and V.nama not tally with rejection order.3. Paragraphs are not correct in declaration of affidavit.
9	D-MATA/11871/2025	SUSANTA SEKHAR PARIDA	2025-03-25	The appeal not properly addressed
10	D-BLAPL/9036/2025	SANJIB KUMAR BHANJADEO	2025-03-25	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/11856/2025	UMAKANT SAHOO	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Synopsis and date charts are not alphabetically paginated in index.2.Para number in declaration portion of affidavit is left blank.3.Prayer portion of writ petition is not signed by counsel.4.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.5.Paragraphs of writ petition not correctly numbered.6.Page-15 is not correctly exhibited
12	D-CRLMP/8738/2025	DURGA PRASAD SWAIN	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court 1.Name of the Deponent not correctly mentioned in declaration and identified before the Advocate. 3. Petition along with Affidavit not notarized.
13	D-CONTC/11693/2025	BHAWANI SANKAR PANIGRAHI	2025-03-25	Not correctly addressed
14	D-CRLREV/8944/2025	JAJATI KISHORE MOHANTY	2025-03-25	Good ground certificate not given.
15	D-CMP/12022/2025	SAROJ RANJAN SUBUDHI	2025-03-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Reference certificate incorrectly furnished.2.Plaintiff No-1(b) be deleted and 1b(i) be impleaded.3.Defendants No-3 to 5 not made Party in this Petition
16	D-WP(C)/11908/2025	SRINIBAS PARIJA	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-ABLAPL/9120/2025	SANJIB KUMAR BHANJADEO	2025-03-25	.Petition not correctly addressed to Honorable Court
18	D-WP(C)/11875/2025	SANGRAM JENA	2025-03-25	Page no 28 and 29 not neat and legible

19	D-WP(C)/11866/2025	SANJAYA KUMAR PATRI	2025-03-25	Synopsis in index is not correctly page marked
20	D-WP(C)/12039/2025	CHITRASEN PARIDA	2025-03-25	Copy not served on S.C.(C.T. and G.S.T.)
21	D-WP(C)/11883/2025	SUDHIR KUMAR PATRA	2025-03-25	Representation dt 11 03 2025 filed rule 8 of PIL RULE NOT COMPLIED
22	D-ABLAPL/8987/2025	BISWA KUMAR MISHRA	2025-03-25	1.Petition not correctly addressed to Honorable Court 2. Page 10 partly legible
23	D-WP(C)/11900/2025	SARAT CHANDRA MEKAP	2025-03-25	The name of the opp.parties in vakaltnama not correctly furnished
24	D-CONTC/11514/2025	SURYASNATA MOHAPATRA	2025-03-25	1. Period of Delay 176 days 2.Copy Of Order Dt.25.09.2023 To Be Filed
25	D-WP(C)/11884/2025	KUNAL KUMAR SWAIN	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-WP(C)/11998/2025	ASOK MOHANTY	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No 44 and 45 not Neat and Legible.
27	D-CRLMC/8864/2025	SUDEEP KUMAR SARANGI	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of deponent does not match with the age given in cause title.
28	D-CRLMC/8911/2025	AMLAN SHAKTI PAUL	2025-03-25	1. Sl. no. 2 not correctly furnished in affidavit. 2. Nomenclature not correctly furnished in Reference certificate.
29	D-CRLMC/9041/2025	DEBASIS MISHRA	2025-03-25	1. Date of NBW order not correctly furnished in para-4 of the petition.
30	D-CRLMC/8978/2025	GOKULA NANDA SAHU	2025-03-25	1. Name of the PS and PS case number not furnished in the petition
31	D-WP(C)/12038/2025	KSHIROD KUMAR SAHOO	2025-03-25	.Receipt Showing Serv.copy To ct not Filed.
32	D-WP(C)/12005/2025	RITURANJAN CHHOTARAY	2025-03-25	Rule 8of the O H C. P I L Rule 2010 has not complied with.
33	D-ABLAPL/8954/2025	RAJENDRA KUMAR PRADHAN	2025-03-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
34	D-CRLMC/8810/2025	MANOJ KUMAR PATI	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. One Sri Dillip Kumar Sahani has swear affidavit the relation of whose towards the petitioner not furnished in affidavit. 2. Certified copy of annex-1 not filed
35	D-RVWPET/9645/2025	VIVEK CHOPDA	2025-03-25	1.Vakalatnama not properly executed 2.Title of the deponent not furnished in the affidavit
36	D-WP(C)/12091/2025	SUBRAT KUMAR KAR	2025-03-25	Page No 14(Annexure -1) not Neat and Legible.
37	D-ABLAPL/9055/2025	PUSPAMITRA MOHAPATRA	2025-03-25	Page 13 is partly Legible.
38	D-ABLAPL/8941/2025	SURESH KUMAR PANDA	2025-03-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of Execuatant no-12 not signed in the v.nama.
39	D-BLAPL/6990/2025	ADITI HOTA	2025-03-25	P.S case number not mentioned in the Rejection order.P.S case number and address not tally with cause title and Rejection order.
40	D-WP(C)/11994/2025	MADHUSUDAN JENA	2025-03-25	page no 31 32 and 33 not legible
41	D-ABLAPL/8964/2025	SURESH KUMAR JENA	2025-03-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annex.1 partially neat.
42	D-WP(C)/11858/2025	SOUBHAGYA KUMAR DASH	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-WP(C)/11992/2025	MADHUSUDAN JENA	2025-03-25	1.Petition not correctly addressed to Honorable Court 2. Page No 11 12 and 35 not Neat and Legible.
44	D-ABLAPL/8975/2025	JNYANANANDA PANDA	2025-03-25	Index shows BLAPL PETITION instead of ABLAPL PETITION.

45	D-BLAPL/9141/2025	CHHABI BEHERA	2025-03-25	1. As per index, Annexure-2 not described in the petition.
46	D-CRLMC/8897/2025	ALOK KUMAR MOHAPATRA	2025-03-25	Put up for S.R. after filing of certified copy of FIR vide annex-1.
47	D-WP(C)/12083/2025	BAMADEV BARAL	2025-03-25	Age of op no 3 to 46 not furnished in the cause title. 2. Annexure 8, 9 and 10 series not Neat and Legible. 3. DECLARATION para 1 to 4 wrongly stated
48	D-BLAPL/9116/2025	PRADEEP DHINGRA	2025-03-25	1.provision of law not correctly furnished in assessment slip and cause title.
49	D-BLAPL/9058/2025	SUSHANTA KUMAR SAMANTARAY	2025-03-25	1. As per Index, Annexure-2 not described in the petition 2.Petition not correctly addressed to Honorable Court
50	D-CRLMC/9054/2025	PUSPAMITRA MOHAPATRA	2025-03-25	1. Addressed of Honble C.J. not correctly furnished in I.A. petition.
51	D-WP(C)/11971/2025	NIRA SUNDAR PANDA	2025-03-25	1. c.fee Rs12/- payable Rs 6/- paid Rs 6/- to be paid.2. Authorization not made in the declaration part of the affidavit in the writ petition.3. Page no 30 not neat and legible.
52	D-WP(C)/12084/2025	KARUNAKAR RATH	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In 2nd Para of Cause Title Compassionate spelling is Wrong 2. Page No 17 not Neat and Legible
53	D-ABLAPL/8965/2025	MANOJ KUMAR PANDA	2025-03-25	Prayer not proper.
54	D-ABLAPL/9107/2025	BYOMAKESH TRIPATHY	2025-03-25	1.Endorsement made after petitioner no.7 appears to be wrong.
55	D-WP(C)/11913/2025	MAHESWAR MOHANTY	2025-03-25	Address of op.no 9 and 14 not furnished .Affidavit and declaration not proper .
56	D-WP(C)/11990/2025	BHABANI PRASAD MOHANTY	2025-03-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-ABLAPL/8977/2025	GOKULANANDA SAHU	2025-03-25	Index Shows Bail Petition ABLAPL petition
58	D-ABLAPL/9122/2025	SANJIB KUMAR BHANJADEO	2025-03-25	.Petition not correctly addressed to Honorable Court
59	D-ABLAPL/8972/2025	NISHIKANTA MOHAPATRA	2025-03-25	.Subject Code incorrectly Mentioned
60	D-ABLAPL/8974/2025	PRADEEP KUMAR DAS	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.
61	D-WP(C)/11952/2025	BHABANI PRASAD MOHANTY	2025-03-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-CRLMC/8899/2025	ALOK KUMAR MOHAPATRA	2025-03-25	Put up for S.R. after filing of certified copy of FIR vide Annex-1.
63	D-WP(C)/12076/2025	BIPIN KUMAR NAYAK	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No 21 not Neat and Legible
64	D-MACA/12086/2025	RAMESH CHANDRA SAHOO 1	2025-03-25	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
65	D-WP(C)/11905/2025	BADRINARAYAN PANDA	2025-03-25	CORRECT NOMENCLATURE IS CMP
66	D-ABLAPL/9033/2025	PANCHANAN PANIGRAHI	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-CRLMC/8869/2025	SAROJ KUMAR DASH	2025-03-25	Impugned order wrongly dated in prayer.
68	D-BLAPL/9080/2025	BHABANI SHANKAR DASPARIDA	2025-03-25	Annex.1 partially legible.
69	D-WP(C)/11979/2025	DR. SIMANCHALLA RANJIT	2025-03-25	Page No 17 19 and 28 not Neat and Legible.
70	D-WP(C)/12069/2025	BHABANI PRASAD MOHANTY	2025-03-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/11817/2025	BRAJA MOHAN SARANGI	2025-03-25	Petition not correctly addressed to Honorable Court

72	D-WP(C)/12067/2025	UMA RANI PANDA	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Neat and Legible copy of Annexure 6 to be filed. 2. Postal address of Sole OP to be rectified in place of Dargha Bazar mentioned as Durga Bazar
73	D-WP(C)/12032/2025	RAKESH KUMAR MALLICK	2025-03-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.35 to 39 not neat and legible.
74	D-WP(C)/11933/2025	TIKERAM MEHER	2025-03-25	In date chart it is typed as Suresh kumar pradhani instead of Rasika Suna .
75	D-BLAPL/8986/2025	PRATIK NAYAK	2025-03-25	The name of Lower Court not correctly furnished in Cause Title.
76	D-CRLMC/8930/2025	KURESH PRASAD DASH	2025-03-25	1. S.C. case number not correctly mentioned in cause title.
77	D-WP(C)/12114/2025	JAYADEBA BEHERA	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-WA/8892/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-03-25	1. Period of Delay 23 days
79	D-WP(C)/11812/2025	SOUMYA SUCHARITA DEO	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-WP(C)/11930/2025	NIRANJAN NAYAK	2025-03-25	Page no 24 and 25 not neat and legible .
81	D-WP(C)/11993/2025	SASHIBHUSAN DAS	2025-03-25	page no 17 not neat and legible.
82	D-RVWPET/9853/2025	NIROD KUMAR SAHU	2025-03-25	1.DCF of Rs 379/- to be paid
83	D-ABLAPL/8949/2025	TARUN KUMAR BISWAL	2025-03-25	.Petition not correctly addressed to Honorable Court
84	D-MACA/11405/2025	SOMNATH ROY	2025-03-25	STATUTORY DEPOSIT NOT MADE
85	D-ABLAPL/9110/2025	SANGRAM KESHARI ROUT	2025-03-25	Page 10 not legible.
86	D-CMAPL/11720/2025	RAMA CHANDRA RATH	2025-03-25	Age s of the petitioner nos 1b and 1d and also Ops no 1a and 1b not furnished
87	D-CRLA/5567/2025	ANANTA CHARAN BISOI	2025-03-25	Page mark as against anxs in the index not furnished
88	D-ABLAPL/8962/2025	ARIJEET MISHRA	2025-03-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 partially neat.
89	D-CONTC/11666/2025	ADV.	2025-03-25	1.Addressed To Honorable Court Not Proper
90	D-CRLMC/8877/2025	SIDHARTHA DAS	2025-03-25	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Nomenclature Not Correctly Furnished . 3. Impugned order being revisable this may be regd. as CRLREV.
91	D-CMP/12026/2025	SOUMYA MISHRA	2025-03-25	Date mentioned in the Annexure-10 does not tally with the Index.
92	D-CRLMC/8701/2025	SOUMYA RANJAN DAS	2025-03-25	1. GR case number not correctly furnished in para no. 4.
93	D-ABLAPL/8997/2025	JAGABANDHU SAHU	2025-03-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
94	D-WP(C)/12094/2025	BIJAYA KUMAR PARIDA 2	2025-03-25	Age of opp.party no1 and 2 not mentioned in the cause title.
95	D-CRLMC/9006/2025	MAMATA MISHRA	2025-03-25	8-CAUSE TITLE NOT IN ORDER. 1.As per prayer C .copy of order dtd 19.4. 2024 not filed.
96	D-WP(C)/11839/2025	KUNAL KUMAR SWAIN	2025-03-25	Page no 21 not neat and legible.
97	D-WP(C)/11854/2025	SRINIVAS MOHANTY	2025-03-25	1.Synopsis and date charts not alphabetically paginated.2.Age of opp.party Nos.4 and 5 not furnished.3.Date of execution of vakaltnama not furnished.
98	D-BLAPL/8999/2025	LALITENDU MISHRA	2025-03-25	Name of informant should not be mentioned as per standing order. Put up for further SR.

99	D-WA/11653/2025	ADV.	2025-03-25	Put up for SR after filing of C copy of impugned order and Vakalatnama not filed.
100	D-WP(C)/12034/2025	SANGRAM KUMAR SINGH	2025-03-25	Annexure01 is not exhibited
101	D-ABLAPL/9075/2025	PRAMOD RANJAN BEHERA	2025-03-25	.Petition not correctly addressed to Honorable Court
102	D-WP(C)/11844/2025	SOURAV SUMAN BHUYAN	2025-03-25	1.Legible copy of page-21 to be filed.2.The name of opp.parties in vakaltnama not correctly furnished.3.The age of the petitioner in vakaltnama not furnished
103	D-WP(C)/11841/2025	BHARAT BHUSAN ROUTRAY	2025-03-25	1. Age of the petitioner mentioned in the affidavit not tally with the cause title. 2. Date mentioned under annexure-9 not tally with the Book mark index and index of the writ petition.
104	D-WP(C)/11521/2025	SUBASH CHANDRA PUSPALAKA	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-CRLMC/8934/2025	MOHAN KUMAR SAHU	2025-03-25	1. A.W.F. fee Rs. 15/- to be paid
106	D-BLAPL/9108/2025	SATYA SHIVA DASH	2025-03-25	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Page no 10 not legible.
107	D-CRLREV/5021/2025	DEBASIS PANIGRAHI	2025-03-25	Good ground certificate nor Being aggrieved paragraph not there,(ii)May be regd. as criminal misc.
108	D-WP(C)/11966/2025	DINESH KUMAR PANDA	2025-03-25	Legible copy of page-28 and 32 to be filed.
109	D-WP(C)/12019/2025	KISHORE KUMAR MISHRA	2025-03-25	1. State is not made a party. 2..Subject Code Not Furnished .
110	D-WP(C)/11767/2025	BRAJA MOHAN SARANGI	2025-03-25	Opp No.1 complete address not furnished
111	D-CONTC/11766/2025	ASWINI MOHANTY	2025-03-25	1. Period of Delay 145 days 2. Code not properly indicated 3.Not properly addressed
112	D-WP(C)/11935/2025	SURESH KUMAR JENA	2025-03-25	.Subject Code incorrectly Mentioned
113	D-BLAPL/9059/2025	MANAS RANJAN BADAJENA	2025-03-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. P.S number not tally with Rejection order and cause title.
114	D-ABLAPL/9101/2025	BISWABHUSAN DAS	2025-03-25	G.R.Case No not mentioned in Cause Title and Petition.
115	D-WP(C)/11846/2025	ASISH CHANDRA RATH	2025-03-25	.Petition not correctly addressed to Honorable Court
116	D-WP(C)/12070/2025	BRAJA KISHORE PANDA	2025-03-25	L.A.A welfare fee of Rs 10/- not affixed in V.NAMA
117	D-WP(C)/11949/2025	RASHMI KANTA ACHARYA	2025-03-25	Annexure 1 series not neat and legible
118	D-WP(C)/12056/2025	KUNAL KUMAR SWAIN	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I.A. is not page marked
119	D-RSA/12077/2025	RAJ BIMAL DAS	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 16 days. 2.Page No-76 is illegible.
120	D-CRP/12009/2025	JANGYA PRAKASH PARIDA	2025-03-25	1. D.C.F.of Rs 39/ to be paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5.50p payable Rs 2/ paid D.C.F.of Rs 3.50p to be paid 3. Cause Title not correctly addressed in revision and IA. (b) Provision of Law incorrectly furnished
121	D-ABLAPL/9097/2025	PRIYA RANJAN MISHRA	2025-03-25	Page no.11 not legible.
122	D-WP(C)/11932/2025	NIRANJAN NAYAK	2025-03-25	Page nos. 22 to 26 not neat and legible .
123	D-WP(C)/12064/2025	MANAS RANJAN BADAJENA	2025-03-25	Synopsis and date charts are not alphabetically paginated
124	D-ABLAPL/9114/2025	DEBASNAN DAS	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-WP(C)/11394/2025	TUSAR KANTI PRAHARAJ	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23-NOMENCLATURE NOT CORRECTLY FURNISHED .

				This Petition to be converted as P I L
126	D-MACA/12116/2025	DEVI PRASAD DASH	2025-03-25	date of judgment not correctly mentioned in being aggrieved
127	D-MACA/11803/2025	SOMNATH ROY	2025-03-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 166 days
128	D-WP(C)/12013/2025	PRADEEP KUMAR DAS	2025-03-25	.Receipt Showing Serv.copy To ct not Filed.
129	D-ABLAPL/9093/2025	DHANANJAYA MUND	2025-03-25	.Receipt Showing Serv.copy To Vigilance not Filed.
130	D-WP(C)/10337/2025	LAMBIT SENAPATI	2025-03-25	Address of O.P No-2 not stated in the Petition.
131	D-FAO/11985/2025	PRASANTA KUMAR MAHALI	2025-03-25	1. Period of Delay 90 days delay 2.Completed Address not furnished of the deponent in Vakakatnama
132	D-ABLAPL/8971/2025	PRADEEP KUMAR DAS	2025-03-25	1. Synopsis and Date chart not alphabetic paginated in Index.
133	D-WP(C)/11955/2025	ARJUNA CHARANA BEHERA	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure 3 series not neat and legible
134	D-CRLREV/8544/2025	SATYA RANJAN MULIA	2025-03-25	1.Age of O.Ps be reconciled as per appellate court judgment. 2.Provision of Law not in IA. 3.Good ground certificate not furnished.
135	D-BLAPL/9064/2025	AMITAV TRIPATHY	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
136	D-ABLAPL/9030/2025	SANJIB KUMAR BHANJADEO	2025-03-25	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
137	D-CONTC/11672/2025	ADV.	2025-03-25	1.Addressed To Honorable Court Not Proper
138	D-WP(C)/11847/2025	JANAKI KANTA MAHAPATRA	2025-03-25	PUT UP FOR S R AFTER FILLING OF ANNEXURES AND PAGE MARK OF INDEX AND SAID DOCUMENTS
139	D-CRLMC/8867/2025	SOUMYA RANJAN MOHANTY	2025-03-25	Certified copy of FIR(Anx.1)not filed.
140	D-BLAPL/9019/2025	PRATYUSHA NAIDU	2025-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization to swear affidavit on behalf of petitioner no. 2 not furnished.
141	D-BLAPL/9029/2025	RITURANJAN CHHOTARAY	2025-03-25	Year of the P.S.,not tally in date chart and para.1 of petition.
142	D-WP(C)/12173/2025	ARUPANANDA GOSWAMY	2025-03-25	1.Page Nos.22 and 23 Are Not Legible
143	D-CONTC/11762/2025	ASWINI MOHANTY	2025-03-25	1.Period of Delay 153 days 2.Code Not correctly indicated 3.Not properly addressed
144	D-CRLMC/9015/2025	PRASANT KUMAR BARIK	2025-03-25	1. page no. in annex.3 not correctly furnished.
145	D-BLAPL/8979/2025	RAJIB LOCHAN PATNAIK	2025-03-25	The name of Trial Court not correctly furnished in Cause Title,Petition and Prayer.
146	D-CRLMC/8957/2025	DIPTI REKHA NANDA	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of A.Fee Rs.14.80/- not paid.
147	D-WP(C)/12179/2025	ARUPANANDA GOSWAMY	2025-03-25	1.Page Nos.22 and 23 Are Not Legible
148	D-CRLMC/8976/2025	ARJUNA CHARANA BEHERA	2025-03-25	C.Copy of F.I.R.not filed.
149	D-WP(C)/11937/2025	PRANAB KUMAR GHOSE	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no 66 and 67 not neat .
150	D-WP(C)/11873/2025	DEBADEEPTA SAHOO	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In the index of the writ petition annexures marked but not properly described.

151	D-CRLMC/8963/2025	SANTOSH KUMAR MAHANTY	2025-03-25	1. NBW order dated not correctly furnished in para no. (c) of the Grounds
152	D-CONTC/11667/2025	ADV.	2025-03-25	1.Addressed To Honorable Court Not Proper.
153	D-CRLA/6920/2025	BISWAJIT NAYAK	2025-03-25	Both I .As are not properly addressed to Honble court .
154	D-CONTC/11668/2025	ADV.	2025-03-25	1.Addressed To Honorable Court Not Proper.
155	D-WP(C)/11696/2025	PRAKASH CHANDRA DASH	2025-03-25	1.Complete Address Of Opp.Party No.-1 Is Not Furnished.
156	D-ABLAPL/8967/2025	ARIJEET MISHRA	2025-03-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.8 partially neat.
157	D-ABLAPL/9051/2025	RAMDAS ACHARY	2025-03-25	Page 10 and 11 are partly legible.
158	D-WPCRL/9079/2025	BIJAYA KUMAR NAYAK (3)	2025-03-25	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on Petition
159	D-CRLMC/8946/2025	ASWINI KUMAR DASH	2025-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Subject code not furnished in the date chart.Paragraph not correctly mentioned in the affidavit.
160	D-CONTC/11781/2025	ADV.	2025-03-25	1.Year Of the Date Of Disposal In W.P(c) No.28316 Of 2024 Not Correct In Paragraph-1
161	D-CMP/11945/2025	BHABANI SANKAR DAS	2025-03-25	1.JDR in the court below not made Party in this Petition.2.The discrepancy in the name of O.P be reconciled
162	D-WA/11625/2025	SATYA SMRUTI MOHANTY	2025-03-25	Put up for S R after filing of certified copy of impugned order passed in writ petition .
163	D-WP(C)/12061/2025	PRABODHA CHANDRA NAYAK	2025-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Correct nomenclature may be T.R.P.(C) .
164	D-WP(C)/11892/2025	PABITRA KUMAR DUTTA	2025-03-25	Age of the petitioner not furnished.
165	D-WP(C)/11903/2025	BADRINARAYAN PANDA	2025-03-25	correct nomenclature is CMP
166	D-ABLAPL/8929/2025	SANTOSH KUMAR MAHANTY	2025-03-25	Authentication fees of Rs .2.75 paisa not paid on annexure - 1
167	D-BLAPL/9011/2025	JAGABANDHU SAHU	2025-03-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of rejection order not correct in index and para.4 of petition. 2.Age of petitioner in V.NAMA not tally with cause title
168	D-CRLMC/9008/2025	JUDHISTHIR SAHOO	2025-03-25	GR mentioned in cause title and Para-1 not correct.
169	D-MATA/11964/2025	GOURI KUMAR RATH	2025-03-25	1. Period of Delay 75 days delay 2. Index not properly page marked.
170	D-WP(C)/12107/2025	SADASIVA PATRA (1)	2025-03-25	Paragraphs of writ petition not correctly numbered.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 25-03-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/1497/2022	CONTC/1497/2022	BINI MISHRA	OTHERS. CODE NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.